## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1309
ANSWERED ON:12.12.2013
RURAL ROADS UNDER PMGSY
Gawali Patil Smt. Bhavana Pundlikrao ;Nagorao Shri Dudhgaonkar Ganeshrao

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the responsibility of maintaining the roads constructed under PradhanMantri Gram SadakYojana has been assigned to any organisation/agency;
- (b) if so, the details thereof and whether these organisations are doing their work properly;
- (c) if so, whether the Government is in process of getting the data regarding the said roads repaired by these organizations/agencies; and
- (d) if so, the details thereof during the last three years and the current year, State-wise?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) to (d) Rural roads is a State subject and PradhanMantri Gram SadakYojana (PMGSY) is a one-time special intervention of the Government of India to improve the Rural Infrastructure through construction of roads. Execution of rural roads under PMGSY is the responsibility of the State Governments. As per PMGSY guidelines maintenance of roads constructed under the programme is the responsibility of the State Governments and all road works are covered by initial five-year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document (SBD). Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. The status of maintenance work carried out under PMGSY is regularly inspected by State Quality Monitors (SQMs) and National Quality Monitors (NQMs).